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C.A.No. 4679-4680 OF 1996
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T....R
.PL70
ITEM No.1C Court No.7 SECTION IX/XIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.4679-4680 OF 1996@@
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P.U. Joshi & Ors. Appellant (s)

VERSUS

Accountant General, Ahmedabad & Ors. Respondent (s)

With C.A. No.10983/1996
(HEARD BY HON'BLE RAJU AND PATIL,JJ.)

Date : 19/12/2002 This/These matter(s) was/were called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. H.A. Raichura,Adv.
In CAs.4679-80/1996

In CA 10983/1996 Mr. C.V. Subba Rao,Adv.

For Respondent (s) Mr. C.V. Subba Rao,Adv.
In CA 4679-80/1996

In CA 10983/1996 Mr. B.D. Sharma,Adv.

The Court made the following
J U D G M E N T

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr. Justice Doraiswamy Raju pronounced the judgment of the Court. Civil Appeal Nos.4679-4680 of 1996 are dismissed and Civil Appeal No.10983 of 1996 is allowed in terms of the signed judgment with no order as to costs.
REPORTABLE.@@
CCCCCCCCCCC
.SP1

(Neena Verma)
Court Master

(K.K. Chadha)
Court Master

Signed Reportable judgment is placed on the file.